

**HIGH COURT OF JUDICATURE AT ALLAHABAD
NOTIFICATION**

DATED: ALLAHABAD: SEPTEMBER 24, 2020

No. 1841 /Admin. (Services)/2020

Sri **Pawan Kumar Singh**, Additional Civil Judge, Senior Division/
Additional Chief Judicial Magistrate, Varanasi to be Additional Chief Judicial
Magistrate (Northern Railway), Varanasi in the vacant court.

BY ORDER OF THE COURT

Sd/-

**(AJAI KUMAR SRIVASTAVA-I)
REGISTRAR GENERAL**

No. 388/Admin. (Services)/2020 Dated: Allahabad : September 24, 2020

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The Member Secretary, U.P. State Legal Services Authority, Lucknow.
8. The District & Sessions Judge, Varanasi. (Information available on E-mail).
The officer mentioned above shall handover charge his present post and shall proceed to take over charge of his new posting immediately.
The Certificates of handing and taking over charge may please be sent to the Assistant Registrar (Services), High Court, Allahabad forthwith.
The officer shall also mention therein personal ID no. allotted by the Court on the charge certificates.
9. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
10. The Mahalekhakar (Pratham/ Dwitiya), U.P., Allahabad.
11. The Registrar (Judicial) (Budget), High Court, Allahabad.
12. The Registrar (Judicial) (Confidential), High Court, Allahabad.
13. The Registrar (Judicial) (Inspection), High Court, Allahabad.
14. The J.R. (J) (Computer)/ In charge Computer Centre, High Court, Allahabad
15. The Deputy Registrar (Misc.), High Court, Allahabad.
16. The Assistant Registrar (Admin.A-3), Section, High Court, Allahabad.
17. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
18. P.S. to Hon'ble Administrative Judge, Varanasi with the request to place this notification before His Lordship's kind perusal. (Information on E-mail).

BY ORDER OF THE COURT

Sd/-

**(SATISH KUMAR PUSHKAR)
ASST. REGISTRAR (SERVICES)**